

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 395 of 2019**

**IN THE MATTER OF:**

**Sri Manohar Reddy**

**...Appellant**

**Versus**

**Edelweiss Asset Reconstruction  
Company Ltd. &Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Goutham Shivshankar and Mr. Shantanu Singh,  
Advocates.**

**For Respondent: Mr. Pawan Bhushan, Mr. Tushar Bhushan and Mr.  
Divyanshu Rai, Advocates.**

**O R D E R**

**26.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 14<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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